

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 394 OF 2018

Dated: 14th October, 2019

In the matter of:

Azure Power Jupiter Pvt. Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **30.10.2019**.

Court Master

NR